

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5621
TO BE ANSWERED ON 02.04.2018**

REGISTRATION OF EPFO SUBSCRIBERS

**†5621. SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI ANIL SHIROLE:
SHRI GEORGE BAKER:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the number of registered subscribers under Employees' Provident Fund Organisation (EPFO) in the country, State/UT-wise including Gujarat, Maharashtra and West Bengal;**
- (b) the details of the criteria fixed/ parameters set for the company under job data survey;**
- (c) whether the Government proposes to make some amendments in the present survey; and**
- (d) if so, the details thereof and the reasons therefor and the time by which it is likely to be implemented?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

- (a): The details of State/UT-wise number of registered member accounts under Employees' Provident Fund Organisation (EPFO) are at Annex.**
- (b): The Quarterly Employment Survey (QES) conducted by Labour Bureau measures relative change in employment situation over the successive quarters in sizeable segment of non-farm industrial economy. The main criteria for a unit i.e company/partnership firm/ proprietorship firm etc. to be covered under the survey is that an establishment having 10 or more workers in the selected eight major organized sectors namely Manufacturing, Construction, Trade, Transport, Education, Health, Accommodation & Restaurants and IT/BPO and covered in the Sixth Economic Census (2013-14) is being used as the sampling frame for the said survey.**
- (c) & (d): The Government has recently decided to extend the coverage of the Quarterly Employment Survey (QES) to be known as Area Frame Survey by covering establishments employing less than 10 workers also, which will portray a holistic picture of change in employment scenario on quarterly basis. This survey is likely to be implemented in the year 2018-19.**

Annex

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 5621 for 02.04.2018 raised by Shri Parbhubhai Nagarbhai Vasava and others regarding Registration of EPFO Subscribers.

Number of registered member accounts under EPFO as on 31.03.2017.		
Sr. No.	STATE/UT	Number of member accounts
1	ANDAMAN & NICOBAR ISLANDS	34933
2	ANDHRA PRADESH	3755279
3	ASSAM INCLUDING ARUNACHAL PRADESH, MANIPUR, MIZORAM, NAGALAND, TRIPURA & MEGHALAYA.	945193
4	BIHAR	1235709
5	CHANDIGARH	3160330
6	CHATTISGARH	1547123
7	DELHI	15546706
8	GOA	1316705
9	GUJARAT INCLUDING DADRA & NAGAR HAVELI and DAMAN & DIU.	15260059
10	HARYANA	14041586
11	HIMACHAL PRADESH	1362504
12	JHARKHAND	1997937
13	KARNATAKA	22497385
14	KERALA INCLUDING LAKSHADWEEP	2973688
15	MADHYA PRADESH	4403751
16	MAHARASHTRA	38417086
17	ODISHA	2925452
18	PUNJAB	3051343
19	RAJASTHAN	4923490
20	TAMIL NADU INCLUDING PUDUCHERRY	23653089
21	TELANGANA	10692231
22	UTTAR PRADESH	8349214
23	UTTRAKHAND	2714784
24	WEST BENGAL INCLUDING SIKKIM	8586283
TOTAL		193391860
